

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 52 OF 2016**

**Dated: 09<sup>th</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

<b>EID Parry (India) Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Hubli Electricity Supply Co. Ltd. &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Anantha Narayana M.G.  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1

**ORDER**

At the request of the learned counsel for the parties, list the matter on **18.01.2018**. In the meantime, pleadings be completed.

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*